## S U P R E M E C O U R T O F I N D I A RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1235/2017

NGT BAR ASSOCIATION (WESTERN ZONE)

Petitioner(s)

**VERSUS** 

UNION OF INDIA & ORS.

Respondent(s)

(HEARD BY HONBLE THE CHIEF JUSTICE , HONBLE A.M. KHANWILKAR AND HONBLE DR. D.Y. CHANDRACHUD, JJ.)

Date: 27-03-2018 This petition was called on for JUDGMENT today.

For Petitioner(s) Mr. Kush Chaturvedi, Adv. [AOR]

For Respondent(s) Mr. Baij Nath Patel, Adv.

Ms. Sweta, Adv.

Ms. Romila, Adv.

for

Mr. Gurmeet Singh Makker, Adv. [AOR]

Hon'ble Dr. Justice D.Y. Chandrachud pronounced the Order of the Bench comprising Hon'ble the Chief Justice of India; Hon'ble Mr. Justice A.M. Khanwilkar and His Lordship directing that Justice Jawad Rahim shall discharge the duties of Chairperson of the National Green Tribunal for all purposes, including participating in the selection process for filling up vacancies of members, until a regular appointment of a new Chairperson is made and as per the terms of the Signed Reportable Order.

(Subhash Chander)
AR-cum-PS

(H.S. Parasher)
Assistant Registrar

[Signed REPORTABLE Order is placed on the file]